

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ
ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP No. 26/CB/2023, CA No. 55/CB/2023
 IA (Companies Act) No. 60/CB/2023, IA (Companies Act) No. 14/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Rajendra Narayan Das -Vs- TR Infrastructure & Developers Pvt. Ltd. & Ors.
Under Section	213, 241, 242, 243 of Companies Act

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Abhishek Naik, Adv.
 For Respondent (s) Mr. Shantanu Das, Adv.
 Mr. Ramashish Acharya, Adv.
 Mr. Kumar Niketan Mohapatra, Adv.

ORDER

IA (Companies Act) No. 60/CB/2023:

This is an application filed by the 6th Respondent in main CP to exclude him from the main CP. Both sides counsel present. It appears that reply filed by the respondent, who is petitioner in the main petition, is found defective. The counsel represented that he is not received any defect notice from the Registry, however, counsel is instructed to get reply cured and upload in the e-portal. Further, it is represented that he already filed application for amendment which is under scrutiny. Registry is directed to verify the same, if found defect free, list it on 29.05.2024.

IA (Companies Act) No. 14/CB/2024:

This is an application filed under Rule 11 of the NCLT Rules, 2016, for deletion of Respondent No. 19/ applicant as respondent in the captioned petition. Respondent filed reply which is under scrutiny. Matter adjourned to 29.05.2024.

CA No. 55/CB/2023:

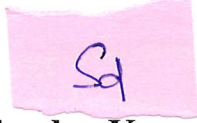
This is an application filed under Section 242(2) of Companies Act, 2013 to appoint special Officer/Administrator & for certain reliefs. Ld. Counsel, Mr. Jitendra Kumar Chhotaray, appearing for the applicant. List the matter on 29.05.2024.

Sd

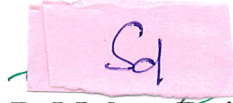
Sd

CP No. 26/CB/2023:

Ld. Counsel, Mr. Jitendra Kumar Chhotaray, appearing for the petitioner. IAs are pending. List the matter on 29.05.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)